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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing IA 332/19 – For replacing the RP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri Shivadutt Bannanje IRP	GCL Pvt Ltd	A Murali Advocate, H S Rukkoji Rao, Advocate for applicant in IA 332/19

ADVOCATE FOR PETITIONER/s:

Hemanth R Rao
(HEMANTH. R. RAO)
Adv. for CoC
8097421019

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Hemanth.R Rao, learned Counsel for CoC.
Post the case on **17.07.2019**

Ashok Mishra
MEMBER (T)

Rajeswara Rao
MEMBER (J)

Verified

Shruthi
Court Officer